

**Shri Jawaharlal Nehru:** The whole scheme has been prepared with a view to checking floods. May I just say, Sir, with your permission that the whole of the Damodar Scheme which is one of the major schemes is meant for that purpose.

**Shri S. C. Samanta:** May I know, Sir, whether any major change will be effected in the steps that are being taken or will be taken, when the Finance Commission will submit their recommendations?

**Shri Jawaharlal Nehru:** First of all, the Finance Commission has not yet submitted its recommendations. How can we know what they are going to say? Secondly, this has nothing to do with this question.

**Shri S. C. Samanta:** I meant, Sir, that the Finance Commission will recommend the share of the money that will be given to the State. Will the allotment of the financial help that will be given to Assam State be taken into consideration at that time?

**Shri Jawaharlal Nehru:** We have to consider this question in the existing circumstances. We are trying to be as helpful as possible in the shape of grants and loans. If the Finance Commission makes any recommendation that is a separate matter whether it would be considered as such.

**Shri Sarmah:** Who will actually execute the work in implementing these recommendations, the Central Government or the Assam Government?

**Shri Jawaharlal Nehru:** Both, I imagine.

**Sri K. P. Tripathi:** Recently we found that the Pakistan Government has imposed a cordon along the Khasi Hills so that the oranges and potatoes which used, normally, to go to Pakistan should not go at all. The crisis about oranges particularly is deteriorating. In view of these, will the Government consider setting up a Canning.....?

**Mr. Speaker:** Order, order.

**Shri Sarmah:** Will Government please instruct its experts to take into consideration locally expressed opinion in protecting Dibrugarh town?

**Shri Jawaharlal Nehru:** We always wish to take advantage of the experience of local experts. They have completely and absolutely failed to do anything. We are asked to take over charge.

#### INDIAN SETTLERS IN CANADA

**\*248. Dr. Ram Subhag Singh:** Will the Prime Minister be pleased to state whether the wives and children of Indians who have acquired Canadian nationality are allowed to go to Canada to settle down there?

**The Deputy Minister of External Affairs (Shri Anil K. Chanda):** Yes. The husband or wife and unmarried children under 21 years of age of a Canadian citizen legally admitted into and resident in Canada are allowed to go to Canada to settle there provided:

- (i) they otherwise comply with the provisions of the Canadian Immigration Act; and
- (ii) the settlement arrangements in Canada are to the satisfaction of the Canadian authorities.

**Dr. Ram Subhag Singh:** May I know, Sir, whether the close relations of Canadian citizens of Indian origin such as their brothers and sisters, are also allowed to go there?

**Shri Anil K. Chanda:** Yes, Sir, within the quota.

**Dr. Ram Subhag Singh:** May I know, Sir, whether persons who intend to marry Canadian girls of Indian origin are experiencing difficulty in proceeding to Canada?

**Shri Anil K. Chanda:** A similar question arises later in the day, Sir.

#### PEPPER FOR EXPORT

**\*249. Shri C. R. Iyyunni:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether any test is applied before pepper is exported to foreign countries as to whether it comes up to standard; and

(b) if not, why not?

**The Minister of Commerce (Shri Karmarkar):** (a) Yes. It is reported that the trade generally cleans pepper before export with a view to making the quality conform to specifications of foreign importers' Associations.

(b) Does not arise.

**Shri C. R. Iyyunni:** May I know whether there has been a fall in the export of pepper due to want of standardisation last year?

**Shri Karmarkar:** No, Sir. I am not aware of a fall in export of pepper on account of this reason.